law against terrorists and bilateral and multilateral cooperation to combat global terrorism.

## Visit of European Delegation to J & K

- 810. SHRI DATTA MEGHE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a delegation of European Parliament visited Jammu and Kashmir to study the situation in the State;
  - (b) if so, the details thereof;
  - (c) whether this delegation has submitted any report to Government;
  - (d) if so, the salient features thereof; and
  - (e) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. Athirteen member European Union Parliamentary delegation visited Jammu & Kashmir from 23.6.2004 to 25.6.2004.

- (c) No, Sir.
- (d) and (e) Do not arise.

## Persons killed by blueline buses

- 811. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of persons killed and injured by reckless driving of blueline drivers in the capital since 1st January, 2004;
- (b) what is the number of drivers who have been looked for violation of traffic rules so far; and
- (c) what is the number of buses involved in those accidents whose permits have been cancelled during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) 39 persons were killed and 111 persons injured in road accidens due to rash and negligent driving by the drivers of blue-line buses in the National Capital Territory of Delhi during the period from 1st January, 2004 to 30th June, 2004.